

CA 268/06
Dated 1.11.2006

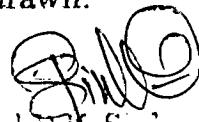
Shri Pradeep Kumar, id. counsel for the applicant.
Shri G.K. Agarwal, id. ASC for the respondents.

ORDER | ORAL }

This case has been listed in the supplementary list on oral request of the id. counsel for the applicant that the grievances of the applicant as sought to be remedied in this C.A. have been redressed, hence he would like to withdraw this application.

2. Since the applicant has got the reliefs as sought in the application, a copy of which order has been filed, which be kept on record, this prayer is allowed.
3. This application stands disposed of as withdrawn.

[S.N.P.N.Sinha] [A]


P.K. Sinha [VC]

mps